

F. No. J-11/2/2018-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated 21<sup>st</sup> August, 2020

**ORDER**

The President is pleased to accept the resignations of the four panel counsel figuring in the table below with effect from the dates mentioned against their names under column 'V'. Consequently, their names occurring in various orders of this Department as mentioned under column-IV in the table, stand deleted:

Sl. No.	Name of Advocate (S/Shri)	Name of Court & Category of Panel	Detail of the order of empanelment	Date of acceptance of resignation
I	II	III	IV	V
1.	Naresh Chandra Tripathi (wrongly written as Narendra Chandra Tripathi)	Sr. Panel Counsel for Allahabad High Court at Allahabad	No. 36(1)/2015-Judl. dated 09.04.2015 read with No. J-11017/20/2017-Judicial dated 09.04.2018	16.03.2020
2.	V.J.M. Lohiya	Standing Govt. Counsel for Dist. & Subordinate Court, Krishna (Andhra Pradesh)	J-11017/24/2018-Judicial dated 03.10.2018	Date of this order
3.	Ashim Sood	Central Govt. Standing Counsel for Delhi High Court	J-11017/3/2017-Judl. dated 26.12.2017	10.07.2020
4.	Adithya Reddy	Central Govt. Counsel for High Court of Madras at Chennai	J-11017/20/2018-Judicial dated 06.08.2018	Date of this order

2. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy for information to:**

1. OSD to MLJ/ PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Ld. Additional Solicitor General of India, Allahabad High Court, Shri Shashi Prakash Singh.
3. The Asst. SGI for High Court of Andhra Pradesh at Amravati.
4. The Incharge, Branch Secretariat at Chennai.
5. The Incharge, Litigation (High Court) Section, New Delhi.
6. The four Advocates mentioned in the table above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Cash (LA) Section to stop retainership fee to Shri Ashim Sood, ex-CGSC and Shri V.J.M. Lohiya, ex-SGC with effect from the dates mentioned against each under column 'V' in the table above.
9. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
10. Hindi Section, Department of Legal Affairs, for translation of this order.
11. Guard File with 5 spare copies.

  
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